STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF JULY 2020

	Form 1 List of cases e-filed during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-				

	Form -2 List of cases in which e-payment of Court fees was made during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court fees							
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]							
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-							

	Form -3 List of cases in which Electronic Service of process has taken place during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process						
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]						
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	_	-						

	Form -4													
	List of total no. of cases randomly allocated during the month													
Sl. No.	Case Type	Case Count (No. of cases randomly allocated)												
[1]	[2]	[3]	[4]	[5]	[6]	[7]								
1	High Court of Uttarakhand, Nainital	-	-	-	-	-								
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-								

	Form -5												
Sl. No.	List of cases in which cases Management Hearing was held during the month S1. No. Court District Case No. Petitioner Name Vs. Respondent Name Advocate Date of Registration Date of Management Hearing												
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]						
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-						

	Form 6														
	Contested commercial cases disposed during the month														
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal		Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section		
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]		
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-		
2	Addl. District Judge, Commercial Court Dehradun	-	-	-	-	-	-	-	-	-	-	-	-		

	Form 7											
	Summary of Commercial Cases during the month											
Sl. No.	Sl. No.CourtDistrictTotal number of cases pending on the 1st day of the monthTotal number of cases instituted during the monthTotal number of cases disposed during the monthTotal number of cases the end of the month											
[1]	[2]	[3]	[4]	[5]	[6]	[7]						
1	High Court of Uttarakhand, Nainital		33	1	2	32						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1274	24	3	1295						

Form 6(i): Mediation Data during the month of July, 2020

	List of cases received for Pre-Institution Mediation and Settlement during the month												
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-							
2	DLSA, Dehradun	1	Nil	1	Nil	Nil							
3	DLSA, Haridwar	1	Nil	Nil	Nil	1							

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF JULY - 2020

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	24	-	-	-	-
No. of appeals filed	-	-	-	-	1
No. of cases pending	1295	-	-	-	32
No. of cases disposed of	3	-	-	-	2